

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 13.03.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 885 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Essar Steel Asia Holdings Ltd & Ors. Vs. Satish kumar Gupta & Ors.	Rajeev Kumar
2.	I.A. No. 884 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Essar Steel Asia Holdings Ltd & Ors. Vs. Satish Kumar Gupta & Ors.	Rajeev kumar
3.	I.A. No. 890 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Alok Jain Vs. Tijaria Polypies Ltd.	Prachi Johri

For Evidence

4.	Transfer Original Petition (AT) (MRTP) No. 06 of 2017 (Old RTPE No. 323/1996)	Shobha Rani Jain Vs. Delhi Development Authority (DDA)	Vardhman Jain
-----------	--	--	---------------

**By Order
-sd/-**

Assistant Registrar

Copy to: -

- 1. Notice Board**
- 2. Reception**
- 3. Record File**
- 4. Website: www.nclat.nic.in**